

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †1329
TO BE ANSWERED ON 18.12.2018**

HIGHER EDUCATION LOAN TO SC AND OBC STUDENTS

†1329. SHRIMATI NEELAM SONKER:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is providing higher education loan to SC and OBC students at zero interest rate;
- (b) if so, the details thereof during each of the last three years and the current year, State-wise;
- (c) the conditions to be fulfilled by the students to become eligible for availing education loan for higher studies;
- (d) the number of banks against which action has been taken by the Government during the said period for dilly-dallying in providing loans; and
- (e) the number of such complaints received by the Government?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHAN PAL GURJAR)**

(a), (b) and (c): National Scheduled Castes Finance and Development Corporation (NSFDC) and National Backward Classes Finance & Development Corporation (NBCFDC) are providing higher educational loans at a concessional rate of interest to Scheduled Castes (SCs) and Other Backward Classes (OBCs) students respectively. The rate of interest is 4% and 3.5% for boys and girls respectively. NSFDC and NBCFDC do not provide education loan to SC and OBC students at zero rate of interest. For availing higher educational loan, the students should be from SC/OBC communities. The annual family income of students should not exceed Rs.3.00 lakh. The proposed courses for higher studies should be full time Professional/Technical courses in recognized institutions.

(d) & (e): Whenever, such complaints are received, they are sent to the Departments concerned. Data in this regard is not maintained in the Ministry.